POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

# BLUE BLENDS (INDIA) LIMITED

**Regd. Off.: JBF House, Old Post Office Lane, Kalbadevi Road, Mumbai-400 002, Maharashtra, India; Tel: 022-22088736 / 5951 / 5952; Fax: 022-22080470; E-mail: blueblends@yahoo.com**

This Post Offer Advertisement is being issued by **Ashika Capital Limited** ('Manager to the Offer'), on behalf of **Mr. Anand Arya, Mrs. Indu Arya, Mr. Aman Arya** and **Cressida Traders Private Limited** (hereinafter collectively referred as 'Acquirers'), in connection with the Offer made by the Acquirers, in compliance with Regulation 18(12) of the **Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011** ['SEBI (SAST) Regulations']. The Detailed Public Statement ('DPS') with respect to the aforementioned Offer was made on August 01, 2012 in all editions of **Financial Express** (English), **Jansatta** (Hindi) and **Mumbai Lakshadweep** (Marathi).

1. **Name of the Target Company** : Blue Blends (India) Limited
2. **Name of the Acquirer(s)** : Mr. Anand Arya, Mrs. Indu Arya, Mr. Aman Arya and Cressida Traders Private Limited
3. **Name of Manager to the offer** : Ashika Capital Limited
4. **Name of Registrar to the offer** : Purva Sharegistry (India) Private Limited
5. **Offer details**
   a) **Date of Opening of the Offer** : November 19, 2012 (Monday)
   b) **Date of Closing of the Offer** : December 03, 2012 (Monday)
6. **Date of Payment of Consideration** : December 15, 2012 (Saturday)
7. **Details of the acquisition:**

| Sr. No. | Particulars | Proposed in the Offer Document | | Actuals | |
|---|---|---|---|---|---|
| (i) | **Offer Price:**<br>Fully Paid-up Equity Shares<br>Partly Paid-up Equity Shares | ₹ 2/- per share<br>Not Applicable | | ₹ 2/- per share<br>Not Applicable | |
| (ii) | Aggregate Number of Shares Tendered | 89,81,450 | | 53,126 | |
| (iii) | Aggregate Number of shares Accepted | 89,81,450 | | 50,801 | |
| (iv) | Size of the Offer (Number of Shares multiplied by Offer Price per Share) | ₹ 1,79,62,900/- | | ₹ 1,01,602/- | |
| | | **Number** | **(%)** | **Number** | **(%)** |
| (v) | Shareholding of Acquirer(s) before purchase of Equity Shares through Sale Bills | 45,79,325 | 25.20 | 45,79,325 | 25.20 |
| (vi) | Shares acquired by way of purchase through Sale Bills | 45,00,000 | 24.76 | 45,00,000 | 24.76 |
| (vii) | Shares acquired by way of Open Offer* | 67,99,584 | 37.41 | 50,801 | 0.28 |
| (viii) | Shares acquired after Detailed Public Statement | Nil | Nil | Nil | Nil |
| (ix) | Post Offer Share Holding of Acquirer(s) (v+vi+vii+viii) | 1,58,79,909 | 87.37 | 91,30,126 | 50.24 |
| (x) | Post Offer Shareholding of Promoter and Promoter Group | 1,81,73,988 | 100.00 | 1,14,25,205 | 62.87 |
| | | **Pre Offer** | **Post Offer** | **Pre Offer** | **Post Offer** |
| (xi) | Pre & Post Offer Shareholding of Public | 1,12,99,584<br>(62.17%) | Nil<br>(-) | 1,12,99,584<br>(62.17%) | 67,48,783<br>(37.13%) |

The above percentages are calculated based on the Current Voting Share Capital of the Target Company.

** Restricted to the extent of Shares available with Public.*

The Acquirers, Mr. Anand Arya, Mrs. Indu Arya, Mr. Aman Arya and Cressida Traders Private Limited and its Directors, severally and jointly, accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations.

A copy of this Post Offer Advertisement will also be available on the website of SEBI, BSE, NSE, ASE, MSE, DSE and at the Registered Office of the Target Company.

**Issued by Manager to the Offer:**

ASHIKA
GROWING & SHARING WITH YOU

**ASHIKA CAPITAL LIMITED**
1008, 10th Floor, Raheja Centre, 214, Nariman Point, Mumbai-400021.
Tel: +91-22-66111700; Fax: +91-22-66111710
E-mail: mbd@ashikagroup.com
**Contact Person: Mr. Narendra Kumar Gamini / Mr. Pranav Nagar**

**For and on behalf of Mr. Anand Arya, Mrs. Indu Arya, Mr. Aman Arya and Cressida Traders Private Limited**

Place : Mumbai
Date : December 18, 2012

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Size : 12(w) x 22(h)